

12.01 hrs.

PAPERS LAID ON THE TABLE

Annual Report and Review by the Government of the working of the National Institute for the Mentally Handicapped, Secunderabad, etc.

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : Sir, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Mentally Handicapped, Secunderabad, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Mentally Handicapped, Secunderabad, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1509/97]

Notification under Essential Commodities Act, 1955 and Central Agricultural University Act, 1955.

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA) : Sir, I beg to lay on the Table-

- (1) A copy of the Notification No. S.O. 131(E) (Hindi and English versions) published in Gazette of India dated the 20th February, 1997 seeking to revise the prices of Urea, Zincated Urea and Anhydrous Ammonia, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.
- (2) A copy of the Notification No. VC/CAU/14 (Establish)/93 (No. 3 of 1996) (Hindi and English versions) published in Gazette of India dated the 5th October, 1996 approving and notifying the First Ordinance regarding reservation of seats for admission in Under-Graduate and Post-Graduate courses in the Central Agricultural University, Imphal made by the Vice-Chancellor of the said University, under sub-section (2) of section 43 of the Central Agricultural University Act, 1992.

[Placed in Library. See No. LT-1511/97]

Annual Report and Review by the Government of the working of the Co-operative Store Limited (Super Bazar), New Delhi for the year 1994-95 and statement showing reasons for the delay.

[Translation]

THE MINISTER OF FOOD AND THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : I beg to lay on the Table :-

- (1) A copy of the Food Corporation of India (Staff) (First Amendment) Regulations, 1997 (Hindi and English versions) published in Notification No. EP-32(12)/94 in Gazette of India dated the 20th January, 1997 under sub-section (5) of section 45 of the Food Corporation Act, 1964.

[Placed in Library. See No. LT-1512/97]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Co-operative Store Limited (Super Bazar), New Delhi for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Co-operative Store Limited (Super Bazar), New Delhi, for the year 1994-95.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-1513/97]

National Human Rights Commission (Group 'A' and Group 'B' Posts) Recruitment Rules, 1996 etc.

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : Sir, I beg to lay on the Table a copy of the National Human Rights Commission (Group 'A' and Group 'B' Posts) Recruitment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 524 in Gazette of India dated the 23rd November, 1996 under sub-section (3) of section 40 of the Protection of Human Rights Act, 1993 together with a corrigendum thereto published in Notification No. G.S.R. 96 (E) dated the 28th February, 1997.

[Placed in Library. See No. LT-1514/97]

Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996.

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : Sir, I beg to lay on the Table a copy of the Chemical Accidents (Emergency Planning, Preparedness, and Response) Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R.